

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 48 of 2014**

**Dated : 11<sup>th</sup> February, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**NTPC Ltd. ... Appellant(s)**

**Versus**

**Central Electricity Regulatory  
Commission & Ors. .... Respondent(s)**

**Counsel for the Appellant(s) :** Mr. M.G.Ramachandran  
Ms. Swagatika Sahoo  
Ms. Poorva Segal

**Counsel for the Respondent(s):** Mr. K.S.Dhingra fro R-1  
Mr. Alok Shankar for R.2

**ORDER**

Admit. Issue notice to the Respondents returnable on 07.03.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **07.03.2014.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

*ts/kt*